

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2084
ANSWERED ON:11.12.2015
Military Exercise in EEZ
Rajendran Shri S.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the United States regularly conducts operational challenges in Indian Exclusive Economic Zone (EEZ);
- (b) if so, the details thereof;
- (c) whether India maintains an excessive maritime claim requiring prior consent for military exercise or manoeuvres in its EEZ; and
- (d) if so, the member countries which have obtained prior consent for military exercises in EEZ, country-wise?

Answer

MINISTER OF STATE (RAO INDERJIT SINGH)
IN THE MINISTRY OF DEFENCE

- (a) & (b): The United States Navy does not conduct operational challenges in Indian Exclusive Economic Zone (EEZ).
- (c) & (d): No, India does not maintain an excessive maritime claim requiring prior consent for military exercise or manoeuvres in its EEZ.
